POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

BANGALORE FORT FARMS LIMITED

Corporate Identification Number: L51101WB1966PLC226442;
Registered Office: 16A, Brabourne Road 6th Floor, Kolkata - 700001, West Bengal, India;
Contact Number: +91-90047-54433; **Website:** info@bangalorefortfarms.com; **Email ID:** www.bangalorefortfarms.com

Open Offer for acquisition of up to 12,47,844 Offer Shares representing 26.00% of the Voting Share Capital of Bangalore Fort Farms Limited at an offer price of ₹28.50/- per Offer Share, payable in cash, to the Public Shareholders of the Target Company, by M/s Genesis Trade Links Private Limited, Corporate Acquirer 1, along with the Individual Acquirers, Mr. Vikash Singh, Acquirer 2, and Mrs. Nitu Singh, Acquirer 3, (hereinafter collectively referred to as 'Acquirers') in accordance with the provisions of Regulations 3 (1) And 4, and such other applicable provisions of The Securities And Exchange Board Of India (Substantial Acquisition Of Shares And Takeovers) Regulations, 2011, and subsequent amendments thereto.

This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('**Manager**'), on behalf of the Acquirers, in connection with the Offer made by the Acquirers to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('**Post-Offer Public Announcement**').

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Wednesday, March 13, 2024 ('**Public Announcement**'), (b) Detailed Public Statement dated Tuesday March 19, 2024, in connection with this Offer, published on behalf of the Acquirers on Wednesday, March 20, 2024, in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Mumbai Lakshadeep (Marathi) (Mumbai Edition), and Duranto Barata (Bengali Daily) (Kolkata Edition) ('**Newspapers**') ('**Detailed Public Statement**'), (c) Draft Letter of Offer dated Thursday, March 28, 2024 ('**Draft Letter of Offer**'), (d) Letter of Offer dated Thursday, June 20, 2024, along with the Form of Acceptance-cum-Acknowledgement ('**Letter of Offer**'), (e) Recommendations of the Independent Directors of the Target Company which were approved on Wednesday, June 26, 2024 and published in the Newspapers on Thursday, June 27, 2024 ('**Recommendations of the Independent Directors of the Target Company**'), and (f) Pre-Offer Public Announcement which was approved on Thursday, June 27, 2024, and published in the Newspapers on Friday, June 28, 2024 ('**Pre-Offer Public Announcement**').

The Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors of the Target Company, Pre-Offer Public Announcement, and this Post-Offer Public Announcement are hereinafter collectively referred to as '**Offer Documents**' issued by the Manager on behalf of the Acquirers.

The capitalized terms used but not defined in this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

1.	**Name of the Target Company**	Bangalore Fort Farms Limited, incorporated on October 24, 1966, under the provisions of Companies Act 1956, bearing Corporate Identification Number 'L51101WB1966PLC226442', having its registered office located at 16A, Brabourne Road, 6th Floor, Kolkata, West Bengal, 700001, India.			
2.	**Name of the Acquirers ~~and PACs~~**	Genesis Trade-Links Private Limited, a Private Limited Company incorporated on Monday, August 22, 2005, under the provisions of Companies Act, 1956, bearing Corporate Identification Number 'U51909WB2005PTC104820', having its registered office located at Hasting Chambers 2nd Floor Room No 15 7C Kiran Shankar Roy Road, Kolkata -700001, West Bengal, India, Acquirer 1.			
		Mr. Vikash Singh, an Indian resident bearing Permanent account Number 'ALQPS5001E' under the Income Tax Act, 1961 resident at 63B Kansari Para Road, Bhawanipore S.O., Kolkata-700025, West Bengal, India, Acquirer 2.			
		Mrs. Nitu Singh, an Indian resident bearing Permanent account Number 'BVRPS6669E' under the Income Tax Act, 1961 resident at 63B Kansari Para Road, Bhawanipore S.O., Kolkata-700025, West Bengal, India, Acquirer 3.			
		There are no persons acting in concert with the Acquirers for the purpose of this Offer.			
3.	**Name of Manager to the Offer**	Swaraj Shares and Securities Private Limited			
4.	**Name of Registrar to the Offer**	Integrated Registry Management Services Private Limited			
5.	**Offer Details**				
5.1	Date of Opening of the Offer	Monday, July 01, 2024			
5.2	Date of Closing of the Offer	Friday, July 12, 2024			
6.	**Date of Payment of Consideration**	The schedule date for settlement is Monday, July 29, 2024. However, since, there has been no tendering by the Public Shareholders for the said Open Offer, payment of consideration is not required.			
7.	**Details of the Acquisition**				
	Particulars	**Proposed in the Offer Document (Assuming full acceptance in this Offer)**		**Actuals**	
7.1	Offer Price	₹28.50/-		₹28.50/-	
7.2	Aggregate number of Equity Shares tendered	12,47,844		Nil	
7.3	Aggregate number of Equity Shares accepted	12,47,844		Not Applicable	
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹3,55,63,554.00/-		Not Applicable	
7.5	**Shareholding of the Acquirer before the Share Purchase Agreement/ Public Announcement**				
a)	Number of Equity Shares	Nil		Nil	
b)	% of fully diluted Equity Share capital	Not Applicable		Not Applicable	
7.6	**Sale Shares proposed to be acquired by way of Share Purchase Agreement**				
a)	Number of Equity Shares	15,95,693		15,95,693	
b)	% of fully diluted Equity Share capital	33.25%		33.25%	
7.7	**Equity Shares acquired by way of Offer**				
a)	Number of Equity Shares	12,47,844		Nil	
b)	% of fully diluted Equity Share capital	26.00%		Not Applicable	
7.8	**Equity Shares acquired after the Detailed Public Statement**				
a)	Number of Equity Shares acquired	Nil		Nil	
b)	Price of the Equity Shares acquired	Not Applicable		Not Applicable	
c)	% of Equity Shares acquired	Not Applicable		Not Applicable	
7.9	**Post-Offer shareholding of the Acquirer**				
a)	Number of Equity Shares	28,43,537		15,95,693	
b)	% of fully diluted Equity Share capital	59.25%		33.25%	
7.10	**Pre-Offer and Post-Offer shareholding of the Public Shareholders (other than the Acquirer)**				
	Particulars	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
a)	Number of Equity Shares	32,03,707	19,55,863	32,03,707	32,03,707
b)	% of fully diluted Equity Share capital	66.75%	40.75%	66.75%	66.75%

8. The Acquirers accept full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.

9. The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulation 22 (1), of the SEBI (SAST) Regulations, and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('**SEBI (LODR) Regulations**').

10. A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com and the registered office of the Target Company.

11. The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer, unless otherwise specified.

ISSUED BY MANAGER TO THE OFFER

SWARAJ
SHARES & SECURITIES PVT LTD

Swaraj Shares and Securities Private Limited
Corporate Identification Number: U51101WB2000PTC092621
Principal Place of Business: Unit No 304, A Wing, 215 Atrium, Near Courtyard Marriot, Andheri East, Mumbai- 400093, Maharashtra, India
Contact Person: Pankita Patel/ Tanmoy Banerjee
Contact Number: +91-22-69649999
Email Address: takeover@swarajshares.com
Investor grievance Email Address: investor.relations@swarajshares.com
SEBI Registration Number: INM00012980
Validity: Permanent

On behalf of all the Acquirers
Sd/-
Mr. Vikash Singh
Acquirer

Date: Monday, July 22, 2024
Place: Mumbai